

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
PRINCIPAL BENCH

(IB)-162 (ND)/17

IN THE MATTER OF:

M/s. Kanpur Plastipack Ltd.

.....PETITIONER

Versus

M/s. H.L. Tech. Fabrics Ltd.

... RESPONDENT

SECTION :

Under Section 9 IBC Code, 2016

Order delivered on 29.6.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner :

For the Respondent No.1 :

ORDER

None appeared for the petitioner. Despite the second call and opportunity being given, the petitioner did not appear. The matter was also posted on 28.6.2017 on which date also, no appearance was made on behalf of the petitioner.



In the circumstances, this Tribunal is constrained to dismiss the petition for non-prosecution. Let the file be consigned to records after adhering to necessary formalities.

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sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

29.6.2017
Surjit